

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :19/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/21026/2025 ARBA/18/2025	MOHAMMED TUFAIL HABIBI VS AKBAR MOHAMMED	SWAYAMJIT ROUT VS	// DISTRICT & SESSIONS JUDGE, BHAWA Arbp/000027/2023
2	D-BLAPL/17805/2025 BLAPL/6249/2025	MD.GOLU VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /201 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/000018/2025
3	D-BLAPL/17860/2025 BLAPL/6250/2025	BISWAJIT MUDULI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JENAPUR /382 /2024 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000299/2025
4	D-BLAPL/17901/2025 BLAPL/6251/2025	SINU BEERO VS STATE OF ODISHA	MANORANJAN PADHY VS	//0 SPECIAL JUDGE,ATHGARH(Cuttack) Spl/000007/2023
5	D-BLAPL/15464/2025 BLAPL/6252/2025	RAJU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /43 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000140/2025
6	D-BLAPL/17936/2025 BLAPL/6253/2025	MD SAMEER @ MD. CHHOTU VS STATE OF ODISHA	MANORANJAN MISHRA VS	BARBIL /344 /2023 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000045/2023
7	D-BLAPL/15944/2025 BLAPL/6254/2025	KAMAL SHARMA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /66 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000185/2025
8	D-BLAPL/16548/2025 BLAPL/6255/2025	SANATAN @ KUNAL SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LOISINGHA(BOLANGIR) /101 /2025 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000164/2025
9	D-BLAPL/16650/2025 BLAPL/6256/2025	AJAY CHOUDHURY VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-7 /126 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000028/2022
10	D-BLAPL/17945/2025 BLAPL/6257/2025	KANHA @ KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /80 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000180/2025
11	D-BLAPL/17954/2025 BLAPL/6258/2025	RAJBALI SAH VS UNION OF INDIA	MOHAMMED RIAZ VS	//0 A.D.J.,BHADRAK(Bhadrak) Spl/0000018/2024

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12	D-BLAPL/17956/2025 BLAPL/6259/2025	PRASANTA KHARA @ PRASANT KHORA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000017/2025
13	D-BLAPL/16919/2025 BLAPL/6260/2025	DINESH KUMAR TRIPATHY VS STATE OF ODISHA	RAJKISHOR SWAIN VS	NIMAPADA /88 /2025 J.M.F.C.,NIMAPARA(Puri) GR/0000299/2025
14	D-BLAPL/17960/2025 BLAPL/6261/2025	BISHAL SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOIPARIGUDA /35 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000013/2024
15	D-BLAPL/16977/2025 BLAPL/6262/2025	JAGGESH BHONSLE VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /301 /2024 PRINCIPAL MAGISTRATE CUM JUV.JUS GR/0001282/2024
16	D-BLAPL/17252/2025 BLAPL/6263/2025	SANWARA BEGUM VS STATE OF ODISHA	RAJKISHORE SWAIN VS	PIPLI /124 /2025 J.M.F.C.,PIPLI(Puri) GR/0000195/2025
17	D-BLAPL/17961/2025 BLAPL/6264/2025	SURESH PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	HINDOL /152 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000438/2025
18	D-BLAPL/17964/2025 BLAPL/6265/2025	JITENDRA MAHAKUD @ JITEN VS STATE OF ODISHA	ANIRUDHA DAS VS	GHANTAPADA /129 /2024 J.M.F.C.,KANTAMAL(Baudh) CT/0000503/2024
19	D-BLAPL/17965/2025 BLAPL/6266/2025	SANTOSH KUMAR PUHAN @ SANTOSH PUHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	LAXMISAGAR P.S. /110 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000258/2025
20	D-BLAPL/17258/2025 BLAPL/6267/2025	SANWARA BEGUM VS STATE OF ODISHA	RAJKISHORE SWAIN VS	PIPLI /123 /2025 J.M.F.C.,PIPLI(Puri) GR/0000194/2025
21	D-BLAPL/17323/2025 BLAPL/6268/2025	SANWARA BEGUM VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	PIPLI /122 /2025 J.M.F.C.,PIPLI(Puri) GR/0000193/2025
22	D-BLAPL/17967/2025 BLAPL/6269/2025	BIBEKANANDA PARIDA @ BIBEKA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /148 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000140/2025
23	D-BLAPL/17371/2025	RAJ KUMAR SHARMA	BISWORANJAN SWAIN	BRAHMANITARANG /22 /2025

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	BLAPL/6270/2025	VS STATE OF ODISHA	VS	2ND A.D.J.,ROURKELA(Sundargarh) ST/0000090/2025
24	D-BLAPL/17975/2025 BLAPL/6271/2025	JAMIL AKHTAR @ QUADRI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend GR/0001174/2024
25	D-BLAPL/17804/2025 BLAPL/6272/2025	MD. ALTAF VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /201 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000018/2025
26	D-BLAPL/17978/2025 BLAPL/6273/2025	BADAPUA @ SRIKANTA PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	BHADRAK RURAL /442 /2021 A.D.J.,BHADRAK(Bhadrak) Spl/0000127/2021
27	D-BLAPL/17987/2025 BLAPL/6274/2025	PRADIP GUPTA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUCHINDA /204 /2023 A.D.J.,KUCHINDA(Sambalpur) ST/0000052/2023
28	D-BLAPL/17988/2025 BLAPL/6275/2025	PAPPU GARDIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KULABIRA /26 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000283/2025
29	D-BLAPL/17803/2025 BLAPL/6276/2025	MD. ASIF VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /201 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000018/2025
30	D-BLAPL/17996/2025 BLAPL/6277/2025	SACHIN NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /58 /2025 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000113/2025
31	D-BLAPL/17425/2025 BLAPL/6278/2025	SUDHIR KUMAR MAHANTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /252 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000104/2025
32	D-BLAPL/15658/2025 BLAPL/6279/2025	PURANIK SATNAMI VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	JONK /82 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000269/2025
33	D-BLAPL/18002/2025 BLAPL/6280/2025	MEENA NAIK VS STATE OF ODISHA	PREETAM MISHRA VS	BOUDH /266 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000105/2025
34	D-BLAPL/16929/2025 BLAPL/6281/2025	DULA MADKAMI VS	TUKUNA KUMAR MISHRA VS	MALKANGIRI /292 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang

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35	D-BLAPL/17128/2025 BLAPL/6282/2025	STATE OF ODISHA CHANDRU DG @ CHANDU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Spl/0000129/2023 NAYAPALLI P.S. /172 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000401/2025
36	D-BLAPL/17374/2025 BLAPL/6283/2025	BHIMASEN PADHI@PADHY@MITU VS STATE OF ODISHA	SK. ZAFARULLA VS	SEA BEACH /83 /2025 J.M.F.C.,PURI(Puri) GR/0000229/2025
37	D-BLAPL/18097/2025 BLAPL/6284/2025	THAKURA BEHERA @ MANOJ VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /63 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000124/2014
38	D-BLAPL/17737/2025 BLAPL/6285/2025	AJAY KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /252 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000239/2025
39	D-BLAPL/17962/2025 BLAPL/6286/2025	ASHISH SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.R.P.S.,BERHAMPUR /58 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000025/2025
40	D-BLAPL/18098/2025 BLAPL/6287/2025	SUKASAE @ SUKHSAI TANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	HEMGIR /192 /2025 J.M.F.C,HEMGIR(Sundargarh) GR/0000188/2025
41	D-BLAPL/17403/2025 BLAPL/6288/2025	DOLAMANI RANA VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	LATHOR /231 /2024 A.D.J.PATNAGARH(Balangir) SC/0000005/2025
42	D-BLAPL/17779/2025 BLAPL/6289/2025	BANSHIDHAR ROUSTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /418 /2022 A.D.J.,KHURDA(Khordha) ST/0000097/2023
43	D-BLAPL/18103/2025 BLAPL/6290/2025	KUMAR BISOYI @ BISHOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /370 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000366/2025
44	D-BLAPL/17800/2025 BLAPL/6291/2025	HRUSIKESH @ BHARAT MEHER VS STATE OF ODISHA	GOKULANANDA SAHU VS	BUDEN /44 /2025 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000024/2025
45	D-BLAPL/17867/2025 BLAPL/6292/2025	LITU NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000038/2024

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46	D-BLAPL/17871/2025 BLAPL/6293/2025	KAU @ SADDAM HUSEN KHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KABISURYANAGAR /603 /2022 A.D.J.,KODALA(Ganjam) ST/0000105/2023
47	D-BLAPL/17889/2025 BLAPL/6294/2025	MANAS KUMAR MUDULI @ MANAS MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /400 /2022 2ND A.D.J,KHURDA(Khordha) ST/0000060/2023
48	D-BLAPL/17720/2025 BLAPL/6295/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PADMAPUR /52 /2025 J.M.F.C.,PADAMPUR(Rayagada) GR/0000054/2025
49	D-BLAPL/18104/2025 BLAPL/6296/2025	SAHADEV KISAN VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	JEYPORE VIGILANCE /21 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000014/2025
50	D-BLAPL/17655/2025 BLAPL/6297/2025	KESHAB GOUDA @ GOUDA KESHAB BHAI KISHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000226/2025
51	D-BLAPL/17613/2025 BLAPL/6298/2025	G.GHANASHYAMA @ SHYAMAGHANA VS STATE OF ODISHA	ASHOK DAS VS	JARADA /392 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000343/2023
52	D-BLAPL/18135/2025 BLAPL/6299/2025	NARESH SWAIN @ HADIBANDHU VS STATE OF ODISHA	HEMANT KU. TRIPATHY VS	BANKI /16 /2025 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000141/2025
53	D-BLAPL/17436/2025 BLAPL/6300/2025	ARABINDA BAGHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /110 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000039/2024
54	D-BLAPL/17536/2025 BLAPL/6301/2025	UMESH AMAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BAUNISUNI /92 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000097/2025
55	D-BLAPL/18141/2025 BLAPL/6302/2025	TUTU @ UTTAM KUMAR SWAIN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	RAJKANIKI /261 /2025 J.M.F.C,AUL(Kendrapara) GR/0000413/2025
56	D-BLAPL/17595/2025 BLAPL/6303/2025	ANIL NAYAK @ NAIK VS STATE OF ODISHA	MANASI MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000402/2025
57	D-BLAPL/17598/2025	MAHFUJ HUSSAIN	ASUTOSH TRIPATHY	//

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	BLAPL/6304/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,SONEPUR(Sonepur) 2(A)CC/0000014/2025
58	D-BLAPL/18142/2025 BLAPL/6305/2025	ARJUN MAJHI @ GOND VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DABUGAM /99 /2025 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000275/2025
59	D-BLAPL/17950/2025 BLAPL/6306/2025	RAGHABA SWAIN VS STATE OF ODISHA	LALITENDU BHUYAN VS	BUGUDA /952 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000101/2024
60	D-BLAPL/17205/2025 BLAPL/6307/2025	PABAN @ SIBARAM GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
61	D-BLAPL/18176/2025 BLAPL/6308/2025	NIKHIL JAISWAL VS STATE OF ODISHA	BHARAT JALLI VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) GR/0000334/2024
62	D-BLAPL/14820/2025 BLAPL/6309/2025	RAGHUNATH SETHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /113 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000068/2025
63	D-BLAPL/14822/2025 BLAPL/6310/2025	PADMALOCHAN HATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /113 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000068/2025
64	D-BLAPL/18109/2025 BLAPL/6311/2025	SUVENDU BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0001174/2024
65	D-BLAPL/17262/2025 BLAPL/6312/2025	LITU @ LITAN @ MITAN @ SURATH ROURAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /103 /2025 J.M.F.C.,BEGUNIA(Khordha) GR/0000101/2025
66	D-BLAPL/16656/2025 BLAPL/6313/2025	BIDESHI PALEI @ NANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	BALIPATNA /160 /2024 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000166/2024
67	D-BLAPL/17845/2025 BLAPL/6314/2025	SOUMENDRA RANJAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /8 /2020 A.D.J.,BALLIGUDA(Kandhamal) ST/0000083/2021
68	D-BLAPL/17174/2025 BLAPL/6315/2025	SAMIR KUMAR DUBEY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BHANJANAGAR /584 /2025 SPECIAL JUDGE,BHANJANAGAR(Ganjar

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69	D-BLAPL/18182/2025 BLAPL/6316/2025	STATE OF ODISHA ABHIMANYU MOHANTY @ SUNIL VS	SATYA NARAYAN MISHRA 4 VS	Spl/000049/2025 DHAMNAGAR /82 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B
70	D-BLAPL/18100/2025 BLAPL/6317/2025	STATE OF ODISHA THAKURA BEHERA VS	SANTOSH KUMAR MAHANTY VS	Spl/000019/2025 KODALA /101 /2014 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar
71	D-BLAPL/18245/2025 BLAPL/6318/2025	STATE OF ODISHA DHIMAN CHAKMA VS	DEVASHIS PANDA VS	GR/0000184/2014 CUTTACK VIGILANCE /6 /2025 SPL. JUDGE (VIG),BHAWANIPATNA(Ka
72	D-CMAPL/17869/2025 CMAPL/173/2025	STATE OF ODISHA(VIG.) AHALYA OJHA VS	JAGANNATH BHUYAN VS	GR/000008/2025 // (
73	D-CMP/20973/2025 CMP/900/2025	STATE OF ODISHA RAJANIMANI NAYAK VS	BHAWANI SANKAR PANIGRAHI VS	// A.D.J.,BHADRAK(Bhadrak) IA/000038/2024
74	D-CMP/23111/2025 CMP/901/2025	NITYANANDA BEHERA BANITA DAS VS	DIGANT KALLOL DEO VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh
75	D-CMP/24200/2025 CMP/902/2025	SANDEEP MOHANTY DEBDAS PAIKARAY VS	AMIYA KUMAR MISHRA VS	IA/000002/2025 // 1ST ADDL.CIVIL JUDGE(SD),BHUBANE
76	D-CMP/23066/2025 CMP/903/2025	PRANANATH PAIKARAY TUKUNA CHOUDHURY VS	AMARESH TRIPATHY VS	CS/0000565/2007 // CIVIL JUDGE (SD),BERHAMPUR(Ganjam
77	D-CMP/24071/2025 CMP/904/2025	ANUSAYA SAHU SAPAN KUMAR MARANDI @ SAPAN MARANDI VS	MAHESWAR MOHANTY VS	CS/0000303/2016 // CIVIL JUDGE (JD),BALASORE(Baleshwar
78	D-CMP/22862/2025 CMP/905/2025	SUNARAM MARANDI RAKHIMAN BIBI VS	SATYABAN SAHOO VS	IA/0000243/2025 // DISTRICT & SESSIONS JUDGE,BALASO
79	D-CONTC/21110/2025 CONTC/2536/2025	RAISH AHMAD KHAN MAA DURGA WSHG, BHADRAK VS	AMBUJA BANDHU PARIDA VS	CMA/0000040/2023 // (//
		DILIP ROUTRAI,IAS		

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80	D-CONTC/22410/2025 CONTC/2537/2025	SWAGAT KUMAR SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
81	D-CONTC/23636/2025 CONTC/2538/2025	DEBENDRA KUMAR SAHU VS SUBRAT KUMAR PANDA,IAS	ADV. VS	// 0 //
82	D-CONTC/20559/2025 CONTC/2539/2025	PURNA CHANDRA PRADHAN VS AKSHAY SUNIL AGARWAL, IAS	ADV VS	// 0 //
83	D-CONTC/24199/2025 CONTC/2540/2025	PRADYOT KUMAR SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //
84	D-CONTC/15765/2025 CONTC/2541/2025	MADHUSUDAN HEMBRAM VS MRUTUNJAY TRIPATHY,TAHASILDAR,BBSR	ADV. VS	// 0 //
85	D-CONTC/19727/2025 CONTC/2542/2025	RAMAKANTA MANGARAJ VS JHARANA SAHOO, PRINCIPAL I/C-CUM-SECY., G.B OF MOHAN MAHILA HIGHER SECONDARY SCHOOL,CHANDPUR	ADV. VS	// 0 //
86	D-CONTC/19734/2025 CONTC/2543/2025	PURUSOTTAM JENA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/19819/2025 CONTC/2544/2025	BEENAPANI TRIPATHY VS ARABIND AGRAWAL,IAS	ADV. VS	// 0 //
88	D-CONTC/19830/2025 CONTC/2545/2025	SAHADEB MAHAL VS SONALI ROY,DIST. EDUCATION OFFICER,KHURDA	ADV. VS	// 0 //
89	D-CONTC/24037/2025 CONTC/2546/2025	FAKIR CHARAN NAYAK VS PRADIP KUMAR NAG,D.E.O,KENDRAPARA	ADV. VS	// 0 //
90	D-CONTC/19607/2025 CONTC/2547/2025	SACHIN KUMAR AGRAWAL VS ASWATHY S.,IAS	ADV. VS	// 0 //
91	D-CONTC/19619/2025	SACHIDANANDA PUHAN	ADV.	//

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	CONTC/2548/2025	VS NIRANJAN BEHERA, DIST. EDUCATION OFFICER, JAGATSINGHPUR	VS	0 //
92	D-CONTC/19832/2025 CONTC/2549/2025	DR.RATNA SENGUPTA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
93	D-CONTC/19860/2025 CONTC/2550/2025	DR.SULAGNA PATNAIK VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
94	D-CONTC/19862/2025 CONTC/2551/2025	AKSHAYA KUMAR KAR VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
95	D-CONTC/19865/2025 CONTC/2552/2025	DR.PRADEEPTA KUMAR MOHAPATRA VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
96	D-CONTC/19866/2025 CONTC/2553/2025	BIBHUTI BHUSAN SAMANTASINGHAR VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
97	D-CONTC/20169/2025 CONTC/2554/2025	BHASKAR CHANDRA BISWAL VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
98	D-CONTC/20175/2025 CONTC/2555/2025	RAGHUNATH PRAMANIK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
99	D-CONTC/20180/2025 CONTC/2556/2025	KAMAL KUMAR PARIDA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
100	D-CONTC/20182/2025 CONTC/2557/2025	DAMODAR PANIGRAHI VS SALINI PANDIT, IAS	ADV. VS	// 0 //
101	D-CONTC/20185/2025 CONTC/2558/2025	ABHIRAM BEHERA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/20838/2025 CONTC/2559/2025	GITA MOHANTY VS	ADV. VS	// 0

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103	D-CONTC/21113/2025 CONTC/2560/2025	JYOTIRMAYA NAYAK,OFS,SPL. TREASURY ,BBSR. SURYABAHADUR ASIT RANJAN CHOUDHURY VS GIRISH S.N.,IAS	DINESH KUMAR PANDA VS	// // 0 //
104	D-CONTC/21118/2025 CONTC/2561/2025	DEEPAK KUMAR DASMOHAPATRA VS GIRISH S.N.,IAS	ADV. VS	// // 0 //
105	D-CONTC/21123/2025 CONTC/2562/2025	MAHESH KUMAR NAYAK VS GIRISH S.N.,IAS	ADV. VS	// // 0 //
106	D-CONTC/20870/2025 CONTC/2563/2025	JYOTI SATAPATHY VS SUBHA SARMA,IAS	ADV. VS	// // 0 //
107	D-CONTC/17105/2025 CONTC/2564/2025	FAKIR MOHAN LENKA VS KALI PRASANA MOHAPATRA,DIRECTOR OF HIGHER EDUCATION,ODISHA	ADV. VS	// // 0 //
108	D-CONTC/18948/2025 CONTC/2565/2025	PADMINI MAHANTA VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	ADV. VS	// // 0 //
109	D-CONTC/19620/2025 CONTC/2566/2025	SNEHALATA PRADHANI VS ASWATHY S.,IAS	ADV. VS	// // 0 //
110	D-CONTC/19739/2025 CONTC/2567/2025	ANJALI PAGAL VS MANORANJAN NAYAK,DIRECTOR ELEMENTARY EDUCATION,ODISHA	ADV. VS	// // 0 //
111	D-CONTC/20401/2025 CONTC/2568/2025	URBASI MAHAPATRA VS SHALINI PANDIT,COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// // 0 //
112	D-CONTC/20403/2025 CONTC/2569/2025	MANASWINI PRIYADARSHINI PARIDA VS SHALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// // 0 //
113	D-CONTC/20793/2025 CONTC/2570/2025	SUSIL KUMAR KARNA VS TAMILAL DUBEY,OES	ADV. VS	// // 0 //

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114	D-CONTC/20794/2025 CONTC/2571/2025	JAYANTI SAHOO VS ARTATRANA PRUSTY,OES-II	ADV. VS	// 0 //
115	D-CONTC/21016/2025 CONTC/2572/2025	SUSAMA MISHRA VS ARBINDA AGARWAL,IAS	ADV. VS	// 0 //
116	D-CONTC/21180/2025 CONTC/2573/2025	SUBASA CHARAN SAHU VS GIRISH S.N.IAS	ADV. VS	// 0 //
117	D-CONTC/21185/2025 CONTC/2574/2025	ANIL KUMAR SAHOO VS GIRISH S.N.,IAS	ADV. VS	// 0 //
118	D-CONTC/19645/2025 CONTC/2575/2025	M/S BIMALA FILLING STATION VS DEEPAK AGARWAL,TERRITORY MANAGER (RETAIL), B.P.C.L, BBSR	ADV. VS	// 0 //
119	D-CONTC/24251/2025 CONTC/2576/2025	DIVYAM AGARWAL VS SUMANTA PATEL,B.M, INDIAN BANK, PADAMPUR	ADV. VS	// 0 //
120	D-CONTC/23588/2025 CONTC/2577/2025	SHARMA KUMBHAR VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// 0 //
121	D-CONTC/23592/2025 CONTC/2578/2025	RASMITA MOHAPATRA VS SUBRAT KUMAR PANDA,COLLECTOR-CUM-C.E.O, ZILLA PARISAD, BOUDH	ADV. VS	// 0 //
122	D-CRLA/17940/2025 CRLA/680/2025	MANAS KUMAR PUHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KAPTIPADA /134 /2025 A.D.J.,UDALA(Mayurbhanj) Spl/0000084/2025
123	D-CRLA/17272/2025 CRLA/681/2025	BIRENDRA @ BIPIN SUNA VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	MUDANPUR RAMPUR /145 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000187/2023
124	D-CRLA/15681/2025 CRLA/682/2025	SANKAR KHORA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JEYPORE SADAR /264 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000054/2024
125	D-CRLA/17581/2025	SUKANT SAHU@SUKANT KUMAR SAHU	TUSAR KUMAR MISHRA	JARAPADA /44 /2016

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	CRLA/683/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000035/2016
126	D-CRLA/17915/2025 CRLA/684/2025	NILAKANTHA NAYAK@AKASH VS STATE OF ODISHA	KULDEEP MOHANTY VS	KAPTIPADA /134 /2025 A.D.J.,UDALA(Mayurbhanj) Spl/0000084/2025
127	D-CRLA/13678/2025 CRLA/685/2025	RATAN NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	MALKANGIRI /297 /2019 DISTRICT AND SESSIONS JUDGE,MAL CT/0000046/2020
128	D-CRLMA/14873/2025 CRLMA/85/2025	SWAPNA BARAL VS STATE OF ODISHA	ADV. VS	/ /0 (//
129	D-CRLMC/17397/2025 CRLMC/2138/2025	LALIT @ MOHAN THELA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /151 /2020 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000150/2020
130	D-CRLMC/17408/2025 CRLMC/2139/2025	BUDU ALONG @ ALANG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MATHILI /6 /2018 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000009/2018
131	D-CRLMC/14031/2025 CRLMC/2140/2025	PRASANJIT SAMAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /226 /2013 J.M.F.C,AUL(Kendrapara) GR/0000401/2013
132	D-CRLMC/17471/2025 CRLMC/2141/2025	RINCON NARAYANAN VS STATE OF ODISHA	LAXMIPRIYA DASH VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R ICC/0000050/2023
133	D-CRLMC/15295/2025 CRLMC/2142/2025	BANAMALI RANA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	CHOUDWAR /106 /2022 J.M.F.C,CUTTACK(Cuttack) GR/0000567/2022
134	D-CRLMC/17543/2025 CRLMC/2143/2025	MANMOHAN SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CANTONMENT ROAD /11 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000051/2025
135	D-CRLMC/16455/2025 CRLMC/2144/2025	AMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	/ /0 A.D.J.,JAJPUR ROAD(Jajapur) CRREV/0000015/2024
136	D-CRLMC/17588/2025 CRLMC/2145/2025	KANHU CHARAN DALAI VS	SANJIB KUMAR BHANJADEO VS	RAMBHA (CHATRAPUR) /281 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI

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137	D-CRLMC/16893/2025 CRLMC/2146/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA@PRADHAN@PRADEEP PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	GR/0000806/2025 KRUSHNA PRASAD /25 /2013 DISTRICT & SESSIONS JUDGE,PURI(Pur TR/0000044/2017
138	D-CRLMC/17621/2025 CRLMC/2147/2025	BAREN KUMAR MOHAPATRA VS STATE OF ODISHA	SATYABRATA DASH VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000163/2022
139	D-CRLMC/17840/2025 CRLMC/2148/2025	PRAHALD BISWAL @ PRAHALLAD BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL 2(A)CC/0000009/2025
140	D-CRLMC/16910/2025 CRLMC/2149/2025	SANIA BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BARIPADA TOWN /468 /2023 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000087/2023
141	D-CRLMC/17983/2025 CRLMC/2150/2025	PRASANT PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /30 /2012 DISTRICT & SESSIONS JUDGE,BOUDH(O ST/0000078/2013
142	D-CRLMC/18088/2025 CRLMC/2151/2025	BIJAY KUMAR PARIDA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BALIPATNA /213 /2025 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000891/2025
143	D-CRLMC/18000/2025 CRLMC/2152/2025	SMRUTI SNIGDHA SAHU VS STATE OF ODISHA	GOPALPRASAD JENA VS	BARIPADA TOWN /376 /2023 SPECIAL JUDGE,BARIPADA(Mayurbhanj Spl/0000056/2023
144	D-CRLMC/17395/2025 CRLMC/2153/2025	SIDHARTHA PRADHAN@RAJA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /63 /2017 S.D.J.M.,BALASORE(Baleshwar) CT/0000556/2017
145	D-CRLMC/18013/2025 CRLMC/2154/2025	SIVA NAIK VS STATE OF ODISHA	SATYABRATA DASH VS	SESHKHAL /63 /2021 C.J.M.,RAYGADA(Rayagada) CT/0000027/2022
146	D-CRLMC/17680/2025 CRLMC/2155/2025	TAPAN KUMAR DAS VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /69 /2017 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000491/2017
147	D-CRLMC/17770/2025 CRLMC/2156/2025	PRASANNA KUMAR ROUT VS STATE OF ODISHA	SURAJ MOHANTY VS	MOHANA /140 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000076/2021

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148	D-CRLMC/15420/2025 CRLMC/2157/2025	ARATA CHHATI VS STATE OF ODISHA	SURYA MOHAPATRA VS	DABUGAM /123 /2015 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000045/2020
149	D-CRLMC/13604/2025 CRLMC/2158/2025	SAROJ KUMAR SAHOO@MUNA SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ANGUL TOWN /1003 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0002275/2024
150	D-CRLMC/16438/2025 CRLMC/2159/2025	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /137 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0001190/2025
151	D-CRLMC/17928/2025 CRLMC/2160/2025	PRAKASH MOHAPATRA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KESINGA /108 /2010 J.M.F.C., KESINGA(Kalahandi) GR/0000519/2010
152	D-CRLMC/16795/2025 CRLMC/2161/2025	IPPILI SANDHYA RANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// S.D.J.M.,BERHAMPUR(Ganjam) MIS.CASE/0000059/2024
153	D-CRLMC/17023/2025 CRLMC/2162/2025	SUBHRAKANTA DAS VS STATE OF ODISHA	GOPABANDHU MISRA VS	// J.M.F.C.,ANGUL(Anugul) ICC/0000643/2015
154	D-CRLMC/17600/2025 CRLMC/2163/2025	BIBEK NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /15 /2019 SPECIAL JUDGE (POCSO), NAYAGARH Spl/0000007/2019
155	D-CRLMC/17674/2025 CRLMC/2164/2025	BHUBANA MOHANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KARANJIA /192 /2015 SPECIAL JUDGE (POCSO), BARIPADAM Spl/0000076/2022
156	D-CRLMC/16754/2025 CRLMC/2165/2025	THUNI@TARINI JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /160 /2014 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000420/2014
157	D-CRLMC/17684/2025 CRLMC/2166/2025	PRATAP CHANDRA MOHAPATRA VS RAJKUMAR KHANDELWAL	JAJATI KESHARI KHUNTIA VS	//0 DISTRICT & SESSIONS JUDGE,BALASORE CRMC/0000055/2024
158	D-CRLMC/17100/2025 CRLMC/2167/2025	MONALISA@MONALISHA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SAMAL /53 /2017 J.M.F.C.,TALCHER(Anugul) GR/0000551/2017
159	D-CRLMC/17865/2025	RABI PRADHAN	RAJIV KUMAR MAHANTA	CHARMAL /45 /2015

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	CRLMC/2168/2025	VS STATE OF ODISHA	VS	A.D.J.,SAMBALPUR(Sambalpur) ST/0000128/2015
160	D-CRLMC/17866/2025 CRLMC/2169/2025	KARTIKESWAR PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /9 /1999 J.M.F.C.R.UDAYAGIRI(Gajapati) GR/0000108/1999
161	D-CRLMC/17767/2025 CRLMC/2170/2025	PRASANNA KUMAR ROUT VS STATE OF ODISHA	SURAJ MOHANTY VS	PADMAPUR /11 /2019 SPECIAL JUDGE,GUNUPUR(Rayagada) Spl/0000015/2019
162	D-CRLMC/17957/2025 CRLMC/2171/2025	ASHOK KUMAR NAYAK@ASHOK NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	SPECIAL CRIME UNIT /15 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000609/2023
163	D-CRLMC/15226/2025 CRLMC/2172/2025	PAPU@BISWAJIT SARANGI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BAIDESWAR /87 /2015 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac GR/0000415/2015
164	D-CRLMC/16860/2025 CRLMC/2173/2025	SITAKANTA SAMANTRAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /168 /2010 DISTRICT & SESSIONS JUDGE,PURI(Pur TR/0000083/2017
165	D-CRLMC/17973/2025 CRLMC/2174/2025	SANSARA SAHU@SASHARA SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKOTE /24 /2020 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000025/2020
166	D-CRLMC/18144/2025 CRLMC/2175/2025	SATYAJIT SAHU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA,(SR.ADV.) VS	KARANJIA /66 /2020 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(N CT/0000227/2020
167	D-CRLMP/16829/2025 CRLMP/730/2025	SULOCHANA SAHOO VS STATE OF ODISHA	UMAKANTA BARIK VS	BARAMBA /51 /2025 () //
168	D-CRLMP/14805/2025 CRLMP/731/2025	MUKTA DAS VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	/ /0 () //
169	D-CRLMP/15857/2025 CRLMP/732/2025	SOUDAMINI BARIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /151 /2025 () //
170	D-CRLMP/17648/2025 CRLMP/733/2025	B.BALAKRUSHNA REDDY VS	SURAJ MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN ()

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171	D-CRLMP/17286/2025 CRLMP/734/2025	STATE OF ODISHA ABHISHEK AGARWAL VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
172	D-CRLMP/17348/2025 CRLMP/735/2025	STATE OF ODISHA SWATI SAGARIKA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
173	D-CRLMP/17340/2025 CRLMP/736/2025	STATE OF ODISHA TAPASWINI PARIDA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
174	D-CRLMP/17345/2025 CRLMP/737/2025	STATE OF ODISHA BATAKRUSHNA SWAIN VS	ALOK KUMAR MOHAPATRA VS	// RAJNAGAR / /0 ()
175	D-CRLMP/17354/2025 CRLMP/738/2025	STATE OF ODISHA SUBRAT KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// / /0 ()
176	D-CRLMP/16490/2025 CRLMP/739/2025	STATE OF ODISHA RUNU SETHI VS	KABIRAJ PRADHAN VS	// / /0 ()
177	D-CRLMP/17757/2025 CRLMP/740/2025	STATE OF ODISHA BISWANATH MISHRA VS	RANJAN KUMAR NAYAK VS	// / /0 ()
178	D-CRLMP/16715/2025 CRLMP/741/2025	STATE OF ODISHA MAMATA PATTNAIK VS	KABIRAJ PRADHAN VS	// / /0 J.M.F.C. (II), PURI(Puri)
179	D-CRLMP/17715/2025 CRLMP/742/2025	STATE OF ODISHA DR. PRATEEK MOHANTY VS	SAHASRA JYOTI NANDA VS	// / /0 ICC/0000018/2024 ()
180	D-CRLREV/16890/2025 CRLREV/297/2025	STATE OF ORISSA KRUSHNA CHANDRA BHATRA VS	TUKUNA KUMAR MISHRA VS	// KOSAGUMUDA /9 /2015 A.D.J.,NAWARANGPUR(Nabarangapur)
181	D-CRLREV/17603/2025 CRLREV/298/2025	STATE OF ODISHA PAPU BEHERA@SIPU BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CRA/0000012/2015 BAMBARI /282 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000113/2024

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182	D-CRLREV/17997/2025 CRLREV/299/2025	DIRECTORATE OF ENFORCEMENT VS SAIYAD JIJAJUR RAHAMAN	JANGYA PRAKASH PARIDA VS	EOW,BHUBANESWAR /7 /2024 PRESIDING OFFICER, DESIGNATED CO CT/0000017/2024
183	D-CRP/21542/2025 CRP/24/2025	SAROJ KUMAR SAHOO VS SANDHYARANI PATRA	SOUMYA MISHRA VS	// ADDL.SESIONS JUDGE,NIMPARA(Puri) RFA/0000016/2024
184	D-FAO/22660/2025 FAO/277/2025	AMULYA KUMAR DASH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000019/2024
185	D-FAO/22373/2025 FAO/278/2025	SINI HAIBURU VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000085/2024
186	D-JCRLA/18238/2025 JCRLA/100/2025	BIKRAM BANSINGH VS STATE OF ODISHA	ADV. VS	TALCHER TOWN /387 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000053/2022
187	D-JCRLA/18062/2025 JCRLA/90/2025	CHAITANYA MALIK VS STATE OF ODISHA	ADV. VS	NAIKANI-DIHI /124 /2018 A.D.J.,BHADRAK(Bhadrak) ST/0000085/2019
188	D-JCRLA/18060/2025 JCRLA/91/2025	SUBASH BHUE VS STATE OF ODISHA	ADV. VS	LOISINGHA(BOLANGIR) /375 /2021 A.D.J.,BOLANGIR(Balangir) SC/0000018/2022
189	D-JCRLA/18064/2025 JCRLA/92/2025	MANMATH MALIK VS STATE OF ODISHA	ADV. VS	NAIKANI-DIHI /124 /2018 A.D.J.,BHADRAK(Bhadrak) ST/0000085/2019
190	D-JCRLA/18066/2025 JCRLA/93/2025	GURUCHARAN SAHU VS STATE OF ODISHA	ADV. VS	DEOGARH /9 /2020 SPECIAL JUDGE,DEOGARH(Debagarh) Spl/0000001/2020
191	D-JCRLA/18065/2025 JCRLA/94/2025	SUDHAKAR PRADHAN VS STATE OF ODISHA	ADV. VS	BIRIDI PS /244 /2021 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP Spl/0000087/2021
192	D-JCRLA/18063/2025 JCRLA/95/2025	SAGAR SAHOO VS STATE OF ODISHA	ADV. VS	RAGHUNATHPUR /32 /2021 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP Spl/0000018/2021
193	D-JCRLA/18061/2025	RAMA SAHU	ADV.	NIMAKHANDI /289 /2024

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	JCRLA/96/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000168/2024
194	D-JCRLA/18058/2025 JCRLA/97/2025	JAYADEV JANI VS STATE OF ODISHA	ADV. VS	/764 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR 2(A)CC/0000104/2022
195	D-JCRLA/18057/2025 JCRLA/98/2025	SRABANA GOCHHAYAT VS STATE OF ODISHA	ADV. VS	SAMAL /160 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000048/2021
196	D-JCRLA/18055/2025 JCRLA/99/2025	GUGU PRADHAN VS STATE OF ODISHA	ADV. VS	TALCHER TOWN /451 /2021 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000075/2021
197	D-MATA/20575/2025 MATA/237/2025	BANITA SAHOO@SAHU VS KRUSHNA CHANDRA SAHOO,	SANJIB KUMAR BHANJADEO VS	// JUDGE,FAMILY COURT,PHULBANI(Kanungo) CP/0000018/2024
198	D-MATA/22820/2025 MATA/238/2025	SEEMA DALEI@SAHU VS SANTOSH SAHU	DIPTI RANJAN MOHAPATRA VS	// JUDGE FAMILY COURT,KHURDA(Khorrampur) CP/0000242/2022
199	D-RPFAM/22772/2025 RPFAM/163/2025	SANDHYARANI PANIGRAHI VS DADHIBAMANA PANDA	PRASANTA KUMAR SAHOO VS	// JUDGE, FAMILY COURT, BHADRAK(Bhadrak) Crp/0000269/2023
200	D-RPFAM/23298/2025 RPFAM/164/2025	ARNAYA KUMAR SAHOO VS ARPITA SAHOO	SUKANTA KUMAR NAYAK VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000147/2016
201	D-RPFAM/21789/2025 RPFAM/165/2025	PARBATI SATAPATHY VS RANJIT KUMAR SATAPATHY	HIMANSHU BHUSAN DASH VS	// JUDGE FAMILY COURT,GANJAM(Ganja) Crp/0000054/2023
202	D-RPFAM/23397/2025 RPFAM/166/2025	RANJAN KUMAR SETHY VS SASMITA SETHY	HRUDANANDA MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000097/2023
203	D-RPFAM/23301/2025 RPFAM/167/2025	CHINTAMANI MOHANTY VS MADHUSMITA MOHANTY	SUKANTA KUMAR NAYAK VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000058/2016
204	D-RPFAM/20863/2025 RPFAM/168/2025	SOUMYALANGA PATTNAYAK VS	KALYAN PATNAIK VS	// JUDGE FAMILY COURT,KHURDA(Khorrampur)

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205	D-RSA/23381/2025 RSA/294/2025	SAILESH KUMAR PATTANAİK AKSHAYA AJRAMBAR NAYAK VS RAMADEVI NAYAK	AMIT PRASAD BOSE VS	Crp/0000088/2020 // DISTRICT & SESIONS JUDGE,JEYPORE RFA/0000020/2015
206	D-RSA/16830/2025 RSA/295/2025	APARNA SETHI @ SHEET VS SIRISH CHANDRA NAIK	BUDHIRAM DAS VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000081/2016
207	D-RSA/18345/2025 RSA/296/2025	A. MALLESWARI VS ANEM LEELAPARVATI	S.S.RAO (SR. ADV.) VS	// PRESIDING OFFICER,O.P.I.D. COURT,BE RFA/0000051/2013
208	D-RSA/22464/2025 RSA/297/2025	AMULYA PARICHHA VS DAUDA JENA	AMIT PRASAD BOSE VS	// A.D.J.,PARALAKHEMUNDI(Gajapati) RFA/0000001/2024
209	D-RSA/20946/2025 RSA/298/2025	RAMAKRUSHNA BISWAL VS SANGRAM CHOUDHURY	MAHESWAR MOHANTY VS	// A.D.J.,KUJANG(Jagatsinghapur) RFA/0000066/2018
210	D-RVWPET/16382/2025 RVWPET/154/2025	SUDHANSHU SEKHAR CHOUDHURY VS CHINTAMANI SAMAL	ADV. VS	// () //
211	D-RVWPET/19593/2025 RVWPET/155/2025	KARTIK SINGH VS UPENDRA SINGH	MAHESWAR MOHANTY VS	// () //
212	D-RVWPET/17709/2025 RVWPET/156/2025	SUJATA SAHU VS NIRANJAN SAHU	KISHORE KUMAR MISHRA VS	// () //
213	D-TRP(C)/19463/2025 TRP(C)/159/2025	AMAR KANT RANA VS JYOTIRMAYA PRADHAN	RAKESH SAHU VS	// CIVIL JUDGE (SD),TALCHER(Anugul) CS/0000049/2025
214	D-TRP(C)/22217/2025 TRP(C)/160/2025	KALYANI KUMARI TRIPATHY VS ALLADIN ACHARYA	SWAPNIL ROY VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000067/2024
215	D-TRP(C)/23950/2025 TRP(C)/161/2025	LAXMIPRIYA DALEI VS PRAVAT KUMAR NAYAK	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000308/2025

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216	D-TRP(C)/24206/2025 TRP(C)/162/2025	JYOTSNA RANI SAHOO VS PRASANTA KUMAR SUBUDHI	RAMAKRISHNA BISOI VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000272/2025
217	D-TRP(C)/23393/2025 TRP(C)/163/2025	CHIRANJIBI MISHRA VS MANALY PANI	DEBARAJ MOHANTY VS	// JUDGE, FAMILY COURT, DEOGARH(De CP/0000012/2024
218	D-TRP(C)/19446/2025 TRP(C)/164/2025	MITA MISHRA VS SURESH KUMAR TRIPATHY	BIJAYA KUMAR RAGADA VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CP/0000097/2024
219	D-TRPCRL/17661/2025 TRPCRL/42/2025	SUBHASISH KUMAR BEHERA VS SUBHASHMITA BEHERA	NIRANJAN LENKA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CMC/0000226/2024
220	D-WA/17286/2025 WA/962/2025	STATE OF ODISHA VS TUSAR RANJAN SATAPATHY	PRAVAT KUMAR PANDA, A.S.C VS	// 0 //
221	D-WA/17281/2025 WA/963/2025	STATE OF ODISHA VS BIJAY KUMAR BISOI	BIMBISAR DASH, A.G.A VS	// 0 //
222	D-WA/17287/2025 WA/964/2025	STATE OF ODISHA VS HEMANTA NAIK	SATYABRATA MOHANTY, A.G.A VS	// 0 //
223	D-WA/23030/2025 WA/965/2025	STATE BANK OF INDIA VS M/S PRATISTHA ENGINEERING LIMITED, BBSR	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	D-WA/23025/2025 WA/966/2025	STATE BANK OF INDIA VS M/S. PRATISTHA ENGINEERING LTD.,BBSR	DILLIP KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/23933/2025 WP(C)/16753/2025	DR. RANDALL SEQUEIRA VS COLLECTOR AND DIST.MAGISTRATE,RAYAGADA	AFRAAZ SUHAIL VS	// 0 //
226	D-WP(C)/22088/2025 WP(C)/16754/2025	GOURI SOREN @ TUDU @ HAPINI DEI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
227	D-WP(C)/23465/2025	CHANDAN KUMAR MANDAL	PRAVASH CHANDRA JENA	//

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	WP(C)/16755/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/23796/2025 WP(C)/16756/2025	TAPAN KUMAR MALIK VS ASST COMMISSIONER OF STATE TAX , CT AND GST CIRCLE, JAJPUR	RAMESH CHANDRA JENA VS	// 0 //
229	D-WP(C)/17721/2025 WP(C)/16757/2025	RAMESH CHANDRA SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
230	D-WP(C)/22249/2025 WP(C)/16758/2025	DILIP KUMAR MEHER VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
231	D-WP(C)/24011/2025 WP(C)/16759/2025	THE EXECUTIVE ENGINEER (ELECT.) TPWODL, BARGARH VS CHILUKURI SATA NARAYAN	PRASANTA KUMAR TRIPATHY VS	// 0 //
232	D-WP(C)/22942/2025 WP(C)/16760/2025	FIROJ KUMAR PATTANAIAK VS STATE OF ODISHA	NITYANANDA PANDA VS	// 0 //
233	D-WP(C)/24019/2025 WP(C)/16761/2025	THE S.D.O (ELECT.), TPWODL, BARGARH VS CHILUKURI VENKATA RAO	PRASANTA KUMAR TRIPATHY VS	// 0 //
234	D-WP(C)/24119/2025 WP(C)/16762/2025	J. NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //
235	D-WP(C)/23232/2025 WP(C)/16763/2025	MD. KHALILUR RAHMAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
236	D-WP(C)/24126/2025 WP(C)/16764/2025	J. NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //
237	D-WP(C)/23231/2025 WP(C)/16765/2025	LIPIKA NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
238	D-WP(C)/23233/2025 WP(C)/16766/2025	HARIHAR TRIPATHY VS	SURENDRA KUMAR SAHOO VS	// 0

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239	D-WP(C)/20325/2025 WP(C)/16767/2025	STATE OF ODISHA PADMABATI MOHANTY VS	ULLASH CHANDRA MOHANTY VS	// // 0
240	D-WP(C)/23287/2025 WP(C)/16768/2025	STATE OF ODISHA NIRAKAR BARIK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
241	D-WP(C)/24171/2025 WP(C)/16769/2025	STATE OF ODISHA BIMAL KUMAR KEDIA VS	MANAS KUMAR CHAND VS	// // 0
242	D-WP(C)/23711/2025 WP(C)/16770/2025	THE COLLECTOR-CUM-CERTIFICATE OFFICER, BHAWANIPATNA, KALAHANDI TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION, BBSR VS	MOHIT AGARWAL VS	// // 0
243	D-WP(C)/23355/2025 WP(C)/16771/2025	STATE OF ODISHA RAMESH KAITA VS	PURNA CHANDRA MISHRA VS	// // 0
244	D-WP(C)/23994/2025 WP(C)/16772/2025	STATE OF ODISHA LAXMI NARAYAN PADHY VS	ASHOK KUMAR PANIGRAHI VS	// // 0
245	D-WP(C)/24349/2025 WP(C)/16773/2025	STATE OF ODISHA JYOCHHARANI DORA VS	ASIT KUMAR JENA VS	// // 0
246	D-WP(C)/23631/2025 WP(C)/16774/2025	STATE OF ODISHA MANORANJAN SAHOO VS	SRIKHETRA MISHRA VS	// // 0
247	D-WP(C)/23357/2025 WP(C)/16775/2025	STATE OF ODISHA PRAHALLAD NAIK VS	RAMA KRISHNA NAIK VS	// // 0
248	D-WP(C)/21235/2025 WP(C)/16776/2025	STATE OF ODISHA BIJAY KUMAR MISHRA VS	BIJAYALAXMI SAHOO VS	// // 0
249	D-WP(C)/23395/2025 WP(C)/16777/2025	STATE OF ODISHA RASMI RANJAN SETHY VS UNION OF INDIA	NIRMAL RANJAN ROURAY VS	// // 0 //

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250	D-WP(C)/23886/2025 WP(C)/16778/2025	PRANITA KUMARI SUAR VS ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION BERHAMPUR	DEBENDRA KUMAR BEHERA VS	// 0 //
251	D-WP(C)/23107/2025 WP(C)/16779/2025	BABULI BHOKTA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/23889/2025 WP(C)/16780/2025	SURYA NARAYAN SUAR VS ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION BERHAMPUR	DEBENDRA KUMAR BEHERA VS	// 0 //
253	D-WP(C)/24130/2025 WP(C)/16781/2025	J.NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //
254	D-WP(C)/24135/2025 WP(C)/16782/2025	J. NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //
255	D-WP(C)/23358/2025 WP(C)/16783/2025	ABHISEK @ ABHISHEK KUMAR VS LALITA SHARMA	BISWAJIT NAYAK VS	// 0 //
256	D-WP(C)/23451/2025 WP(C)/16784/2025	PRAMILA BARIK VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// 0 //
257	D-WP(C)/23403/2025 WP(C)/16785/2025	PRATIVA ACHARYA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
258	D-WP(C)/23459/2025 WP(C)/16786/2025	RAMA KRUSHNA BEHERA VS THE STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
259	D-WP(C)/21177/2025 WP(C)/16787/2025	BHARAT SHA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
260	D-WP(C)/23869/2025 WP(C)/16788/2025	BONDILI RAMU VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
261	D-WP(C)/23299/2025	PRAFULLA MOHANTY	NIRANJAN BISWAL	//

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	WP(C)/16789/2025	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/23317/2025 WP(C)/16790/2025	M/S SRIRAM AGENCY, BBSR VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
263	D-WP(C)/22098/2025 WP(C)/16791/2025	DEBA PRIYA PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
264	D-WP(C)/24350/2025 WP(C)/16792/2025	PRAHALAD PRADHAN VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
265	D-WP(C)/23099/2025 WP(C)/16793/2025	KULAMANI DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
266	D-WP(C)/24013/2025 WP(C)/16794/2025	BHARATI SAHOO VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
267	D-WP(C)/24351/2025 WP(C)/16795/2025	SWETA PAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
268	D-WP(C)/24018/2025 WP(C)/16796/2025	SHANTILATA DASH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
269	D-WP(C)/19952/2025 WP(C)/16797/2025	TASIL ADBANG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
270	D-WP(C)/23582/2025 WP(C)/16798/2025	PRIYADARSINI MOHAPTRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
271	D-WP(C)/21242/2025 WP(C)/16799/2025	SUDHAKAR MOHAPATRA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
272	D-WP(C)/23054/2025 WP(C)/16800/2025	GOPAL PANI VS	SANTOSH KUMAR ADHIKARI VS	// 0

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273	D-WP(C)/23673/2025 WP(C)/16801/2025	UNION OF INDIA GOPAL CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
274	D-WP(C)/19624/2025 WP(C)/16802/2025	CHAKRADHAR SAHOO VS STATE BANK OF INDIA,MAIN BRANCH,BBSR	BANSHIDHAR SATAPATHY VS	// // ()
275	D-WP(C)/22069/2025 WP(C)/16803/2025	CHANDRAKANTA MALIK VS STATE OF ODISHA	AMIT KUMAR SAHOO VS	// // ()
276	D-WP(C)/23956/2025 WP(C)/16804/2025	KHIROD PRASAD ROUT VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// // ()
277	D-WP(C)/24312/2025 WP(C)/16805/2025	BIJAY KUMAR DAS VS STATE OF ODISHA	SOUGAT DASH VS	// // ()
278	D-WP(C)/22074/2025 WP(C)/16806/2025	MADHUSUDAN SETHY VS STATE OF ODISHA	MD. GOLAM MADANI VS	// // ()
279	D-WP(C)/24183/2025 WP(C)/16807/2025	SANJAY KUMAR PUJARI VS ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD, BBSR	ABHILASH MISHRA VS	// // ()
280	D-WP(C)/23593/2025 WP(C)/16808/2025	SARATHI DAS VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// // ()
281	D-WP(C)/23049/2025 WP(C)/16809/2025	KAMALINI BARIK VS DIRECTOR OF ELEMENTARY EDUCATION, BBSR	SURYA MOHAPATRA VS	// // ()
282	D-WP(C)/24335/2025 WP(C)/16810/2025	SUBHASINI JENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// // ()
283	D-WP(C)/22620/2025 WP(C)/16811/2025	M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, KOLKATA, WEST BENGAL VS STATE OF ODISHA	PRASANNA SARANGI VS	// // ()

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284	D-WP(C)/22629/2025 WP(C)/16812/2025	M/S GHANASHYAM MISRA AND SONS PRIVATE LIMITED, KOLKATA, WESTBENGAL VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
285	D-WP(C)/24111/2025 WP(C)/16813/2025	SAROSH YAZDANI VS THE INITIATING OFFICER, OFFICE OF THE DY. COMMNR. OF INCOME TAX, BBSR	SOUMYA JYOTI BISWAL VS	// 0 //
286	D-WP(C)/23160/2025 WP(C)/16814/2025	NITYANANDA INSTITUTE OF MEDICAL SCIENCE, SERGARH, BALASORE VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
287	D-WP(C)/24185/2025 WP(C)/16815/2025	M/S DREAM INDIA MEDICAL INSTITUTE, NABARANGPUR VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
288	D-WP(C)/24125/2025 WP(C)/16816/2025	ABDUL TAJUDHIN VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //
289	D-WP(C)/24129/2025 WP(C)/16817/2025	ABDUL ZILLANI VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //
290	D-WP(C)/24146/2025 WP(C)/16818/2025	ABDUL ZILLANI VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //
291	D-WP(C)/24278/2025 WP(C)/16819/2025	NRUSINGHA BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
292	D-WP(C)/24133/2025 WP(C)/16820/2025	ABDUL TAJUDHIN VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //
293	D-WP(C)/24149/2025 WP(C)/16821/2025	ABDUL ZILLANI VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //
294	D-WP(C)/24322/2025 WP(C)/16822/2025	LAXMI NARAYAN TEMPLE VS COMMISSIONER OF ENDOWMENT, ODISHA, BBSR	MANAS RANJAN BAUG VS	// 0 //
295	D-WP(C)/23522/2025	M/S GHANASHYAMA SAHOO, BHADRAK	KSHIROD KUMAR SAHOO	//

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	WP(C)/16823/2025	VS COMMISSIONER OF CT AND GST, ODISHA	VS	0 //
296	D-WP(C)/23635/2025 WP(C)/16824/2025	JAGANNATH SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
297	D-WP(C)/24137/2025 WP(C)/16825/2025	ABDUL ZILLANI VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //
298	D-WP(C)/23104/2025 WP(C)/16826/2025	SULOCHANA PAIKARAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
299	D-WP(C)/23878/2025 WP(C)/16827/2025	ANUPAMA BISWAL VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
300	D-WP(C)/24141/2025 WP(C)/16828/2025	ABDUL MAHEMOOD VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //
301	D-WP(C)/22696/2025 WP(C)/16829/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
302	D-WP(C)/23519/2025 WP(C)/16830/2025	M/S PRAKASH CHANDRA SAHOO VS COMMISSIONER OF SALES TAX CT AND GST,CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
303	D-WP(C)/23511/2025 WP(C)/16831/2025	RADHASHYAM PARIDA VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// 0 //
304	D-WP(C)/23679/2025 WP(C)/16832/2025	KRUPASINDHU HARIPAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
305	D-WP(C)/23681/2025 WP(C)/16833/2025	SURENDRA ADABAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
306	D-WP(C)/23682/2025 WP(C)/16834/2025	GHATOTKACHA DHAL VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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307	D-WP(C)/23684/2025 WP(C)/16835/2025	TAHASILDAR, SULIAPADA TAHASIL NIRMALA KUMARI MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()
308	D-WP(C)/20970/2025 WP(C)/16836/2025	SUBHADRA BEWA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// () //
309	D-WP(C)/21477/2025 WP(C)/16837/2025	GUNANIDHI NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// () //
310	D-WP(C)/24142/2025 WP(C)/16838/2025	SABITA AGRAWALA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// () //
311	D-WP(C)/22726/2025 WP(C)/16839/2025	JAYARAM BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
312	D-WP(C)/22739/2025 WP(C)/16840/2025	BHUBANESWAR DANDSENA VS STATE OF ORISSA	RABINDRANATH PRUSTY VS	// () //
313	D-WP(C)/21246/2025 WP(C)/16841/2025	HARISH CHANDRA PARIDA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// () //
314	D-WP(C)/23521/2025 WP(C)/16842/2025	BANKIM BIHARI BAHINIPATI VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// () //
315	D-WP(C)/24154/2025 WP(C)/16843/2025	DEBABANDANA APTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
316	D-WP(C)/24175/2025 WP(C)/16844/2025	DEBASHREE BRAHMA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
317	D-WP(C)/24424/2025 WP(C)/16845/2025	BHARADWAJ MAHANTA @ BHARADWAJ MOHANTA VS STATE OF ODISHA	SIDHARTHA DAS VS	// () //

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318	D-WP(C)/20939/2025 WP(C)/16846/2025	KALPANA PAIKARAY VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
319	D-WP(C)/23529/2025 WP(C)/16847/2025	PRASAN KUMAR DASH VS THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR	AKSHAYA KUMAR JENA VS	// 0 //
320	D-WP(C)/21843/2025 WP(C)/16848/2025	SK. SAJEDUR RAHEMAN VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// 0 //
321	D-WP(C)/23802/2025 WP(C)/16849/2025	RANJAN KUMAR PARIDA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
322	D-WP(C)/24042/2025 WP(C)/16850/2025	DAITARI MOHANTA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
323	D-WP(C)/23532/2025 WP(C)/16851/2025	BHIMSEN GANTHIA VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// 0 //
324	D-WP(C)/24410/2025 WP(C)/16852/2025	JAMBABATI KARMI @ JAMBUBATI KARMI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
325	D-WP(C)/24034/2025 WP(C)/16853/2025	MULLA MAHAMMAD ALID @ MULLA MD. ALID VS PEER SAHEB BIJE, CHAKAKHANDA SAHI, SORO, BALASORE	MAHESWAR MOHANTY VS	// 0 //
326	D-WP(C)/23693/2025 WP(C)/16854/2025	SANATAN JENA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
327	D-WP(C)/24437/2025 WP(C)/16855/2025	BALARAM BARIK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
328	D-WP(C)/23803/2025 WP(C)/16856/2025	NIRANJANA KADARAKA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
329	D-WP(C)/24526/2025	TRILOCHAN MALLICK	MANOJA KUMAR KHUNTIA	//

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	WP(C)/16857/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/24330/2025 WP(C)/16858/2025	M/S SOUDAMINI SAHOO VS THE CHIEF COMMISSIONER CT AND GST,CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
331	D-WP(C)/23637/2025 WP(C)/16859/2025	GOLAK BIHARI BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
332	D-WP(C)/23873/2025 WP(C)/16860/2025	SURENDER KUMAR VS RACHNA SHAMI	MANAS RANJAN DHAL VS	// 0 //
333	D-WP(C)/24303/2025 WP(C)/16861/2025	KARTICK CHANDRA PATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
334	D-WP(C)/23801/2025 WP(C)/16862/2025	GOVINDA CHANDRA BAG VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
335	D-WP(C)/23677/2025 WP(C)/16863/2025	ASWINI KUMAR SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
336	D-WP(C)/23353/2025 WP(C)/16864/2025	LILI SAHOO VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
337	D-WP(C)/24103/2025 WP(C)/16865/2025	PRAKASH CHANDRA DAS VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
338	D-WP(C)/23962/2025 WP(C)/16866/2025	SUBHENDU KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
339	D-WP(C)/24546/2025 WP(C)/16867/2025	JADU KARUAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
340	D-WP(C)/24124/2025 WP(C)/16868/2025	SUSHREE SUBHASMITA MAHAPATRA VS	AUROBINDA SAHOO VS	// 0

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341	D-WP(C)/24174/2025 WP(C)/16869/2025	STATE OF ODISHA SUDEEP PATTNAIK VS	SUVASHISH PATTANAIAK VS	// // 0
342	D-WP(C)/24333/2025 WP(C)/16870/2025	STATE OF ODISHA M/S ADITYA NARAYAN NAIK, KEONJHAR VS	KANANBALA ROY CHOUDHURY VS	// // 0
343	D-WP(C)/24334/2025 WP(C)/16871/2025	THE COMMISSIONER, GST, CX AND CUSTOMS, BBSR M/S SANJANA YADAV, KEONJHAR VS	KANANBALA ROY CHOUDHURY VS	// // 0
344	D-WP(C)/24257/2025 WP(C)/16872/2025	THE COMMISSIONER, CGST, CX AND CUSTOMS, BBSR SANTILATA SETHY VS	SUVASHISH PATTANAIAK VS	// // 0
345	D-WP(C)/24474/2025 WP(C)/16873/2025	STATE OF ODISHA M/S UNIVERSAL SECURITY SERVICE, KEONJHAR VS	KANANBALA ROY CHOUDHURY VS	// // 0
346	D-WP(C)/24398/2025 WP(C)/16874/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI BANAMBAR SWAIN VS	JYOTIRMAYA SAHOO VS	// // 0
347	D-WP(C)/23806/2025 WP(C)/16875/2025	STATE OF ODISHA BIRANCHI NARAYAN TRIPATHY VS	DILLIP KUMAR RAY VS	// // 0
348	D-WP(C)/17571/2025 WP(C)/16876/2025	UNION OF INDIA RANJITA MOHANTY VS	SIVA SANKAR CHAINI VS	// // 0
349	D-WP(C)/23829/2025 WP(C)/16877/2025	STATE OF ODISHA MINAKETAN SAMAL VS	DILLIP KUMAR RAY VS	// // 0
350	D-WP(C)/24235/2025 WP(C)/16878/2025	UNION OF INDIA M/S SIDDHI BINAYAK METALICS VS	BIJAY PANDA VS	// // 0
351	D-WP(C)/23844/2025 WP(C)/16879/2025	THE INCOME TAX OFFICER DINABANDHU BEHERA VS	DILLIP KUMAR RAY VS	// // 0
		UNION OF INDIA		//

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352	D-WP(C)/23707/2025 WP(C)/16880/2025	RANJIT KUMAR CHINARA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
353	D-WP(C)/23848/2025 WP(C)/16881/2025	SHYAMAGHAN MALLICK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
354	D-WP(C)/24032/2025 WP(C)/16882/2025	SIMANTIKA DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
355	D-WP(C)/24395/2025 WP(C)/16883/2025	GOLAP JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
356	D-WP(C)/23740/2025 WP(C)/16884/2025	DURGAVARJHULA SRINIVAS VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
357	D-WP(C)/24265/2025 WP(C)/16885/2025	UMA CHARAN MOHANTY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
358	D-WP(C)/23048/2025 WP(C)/16886/2025	GOLAK BIHARI SAHOO VS UNION OF INDIA	SURYA MOHAPATRA VS	// 0 //
359	D-WP(C)/24402/2025 WP(C)/16887/2025	DHEDI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
360	D-WP(C)/19306/2025 WP(C)/16888/2025	CHANDRAMA SAHOO VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //
361	D-WP(C)/24404/2025 WP(C)/16889/2025	DINESH KUMAR PRADHAN @ DHUSASAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
362	D-WP(C)/23814/2025 WP(C)/16890/2025	GOURI PRASAD CHOUDHURI VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
363	D-WP(C)/23818/2025	ANIL KUMAR BISWAL	DILLIP KUMAR RAY	//

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	WP(C)/16891/2025	VS UNION OF INDIA	VS	0 //
364	D-WP(C)/24374/2025 WP(C)/16892/2025	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
365	D-WP(C)/23808/2025 WP(C)/16893/2025	BISWESWAR MISHRA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
366	D-WP(C)/23820/2025 WP(C)/16894/2025	KAMALAKANTA PARIDA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
367	D-WP(C)/24242/2025 WP(C)/16895/2025	KABI CHANDRA KANAR VS STATE BANK OF INDIA	SIDHANT DAS VS	// 0 //
368	D-WP(C)/23805/2025 WP(C)/16896/2025	ARUN KUMAR NAYAK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
369	D-WP(C)/24246/2025 WP(C)/16897/2025	RASHMI RANJAN KANAR VS STATE BANK OF INDIA	SIDHANT DAS VS	// 0 //
370	D-WP(C)/23931/2025 WP(C)/16898/2025	KAMALINI DARJEE VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
371	D-WP(C)/23815/2025 WP(C)/16899/2025	JANARDHAN DEBATA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //
372	D-WP(C)/24096/2025 WP(C)/16900/2025	MURALI SWAIN VS TAHASILDAR, JATANI	BANAMALI SAHOO VS	// 0 //
373	D-WP(C)/24297/2025 WP(C)/16901/2025	KISHAN KUMAR MOHANTY VS UNION OF INDIA	SOUBHAGYA SUNDAR DAS VS	// 0 //
374	D-WP(C)/23738/2025 WP(C)/16902/2025	V. GOBINDA RAJU VS	DILLIP KUMAR RAY VS	// 0

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375	D-WP(C)/23827/2025 WP(C)/16903/2025	UNION OF INDIA KASINATH BEHERA VS	DILLIP KUMAR RAY VS	// // ()
376	D-WP(C)/24378/2025 WP(C)/16904/2025	UNION OF INDIA KADAMBINI KUANR VS	BIKRAM KISHORE NAYAK VS	// // ()
377	D-WP(C)/24344/2025 WP(C)/16905/2025	STATE OF ODISHA BABITA MANDAL VS	BIKRAM KISHORE NAYAK VS	// // ()
378	D-WP(C)/23838/2025 WP(C)/16906/2025	STATE OF ODISHA NIRAKAR BARICK VS	DILLIP KUMAR RAY VS	// // ()
379	D-WP(C)/23807/2025 WP(C)/16907/2025	UNION OF INDIA SANJIB KUMAR MISHRA VS	DILLIP KUMAR RAY VS	// // ()
380	D-WP(C)/23830/2025 WP(C)/16908/2025	UNION OF INDIA DEBENDRA PRASAD DASH VS	DILLIP KUMAR RAY VS	// // ()
381	D-WP(C)/23537/2025 WP(C)/16909/2025	UNION OF INDIA BHARAT CHANDRA SWAIN VS	AKSHAYA KUMAR JENA VS	// // ()
382	D-WP(C)/24380/2025 WP(C)/16910/2025	THE CHIEF EXECUTIVE OFFICER, TPCODL, BBSR DEEPTIMAYEE SINGH VS	BIKRAM KISHORE NAYAK VS	// // ()
383	D-WP(C)/23809/2025 WP(C)/16911/2025	STATE OF ODISHA GOBINDRA CHANDRA SAHOO VS	DILLIP KUMAR RAY VS	// // ()
384	D-WP(C)/23835/2025 WP(C)/16912/2025	UNION OF INDIA AKHAYA KUMAR PATNAIK VS	DILLIP KUMAR RAY VS	// // ()
385	D-WPCRL/18027/2025 WPCRL/74/2025	UNION OF INDIA SADASIBA PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// RANPUR /153 /2025 () //

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386	D-ABLAPL/17708/2025 ABLAPL/7146/2025	RABIN @ RABINDRA KUMAR SAHIS VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	NAWAPARA /41 /2025 () //
387	D-ABLAPL/13907/2025 ABLAPL/7147/2025	SIBA @ SIVA TADING VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NARAYANPATNA /47 /2009 () //
388	D-ABLAPL/15104/2025 ABLAPL/7148/2025	SUDARSHAN JENA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /7 /2025 () //
389	D-ABLAPL/17758/2025 ABLAPL/7149/2025	JYOSTNARANEE SWAIN @ JYOSHNA SWAIN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PATKURA /87 /2025 () //
390	D-ABLAPL/16074/2025 ABLAPL/7150/2025	DITIKRUSHNA SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 J.M.F.C.,CHHENDIPADA(Anugul) 2(B)CC/000003/2025
391	D-ABLAPL/17764/2025 ABLAPL/7151/2025	HIRAMANI MALLIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE TOWN /138 /2025 () //
392	D-ABLAPL/17899/2025 ABLAPL/7152/2025	MUNA SETHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GONDIA /39 /2025 () //
393	D-ABLAPL/16647/2025 ABLAPL/7153/2025	JHARIA SETHI@JHARIA KUMAR SETHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	KHAMAR /242 /2025 () //
394	D-ABLAPL/17766/2025 ABLAPL/7154/2025	RASHMI RANJAN MALLICK @ RASHMI RANJAN MALLIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE TOWN /138 /2025 () //
395	D-ABLAPL/16236/2025 ABLAPL/7155/2025	CHANDRASEN KULDIP VS STATE OF ODISHA	NISHAT AFREEN VS	POTTANGI /48 /2025 () //
396	D-ABLAPL/16622/2025 ABLAPL/7156/2025	SARAT BAG VS STATE OF ODISHA	MANOJ KUMAR PATI VS	PATNAGARH /23 /2022 () //
397	D-ABLAPL/17792/2025	ANUP KUMAR AGRAWAL	DEVASHIS PANDA	JAIPATNA /132 /2025

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	ABLAPL/7157/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/17018/2025 ABLAPL/7158/2025	KALYANI MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	AIRPORT /335 /2024 () //
399	D-ABLAPL/16637/2025 ABLAPL/7159/2025	JHANKAR @ PABITRA DHARUA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /112 /2025 () //
400	D-ABLAPL/17055/2025 ABLAPL/7160/2025	RUDRA MAHARANA VS STATE OF ODISHA	ASHOK DAS VS	BAIDYANATHPUR /450 /2024 () //
401	D-ABLAPL/17828/2025 ABLAPL/7161/2025	SARMILA PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /188 /2025 () //
402	D-ABLAPL/16675/2025 ABLAPL/7162/2025	PRIYABRATA DAS VS STATE OF ODISHA	NALINI KUMAR JENA VS	ANGUL TOWN /264 /2014 () //
403	D-ABLAPL/17056/2025 ABLAPL/7163/2025	ASIS KARAD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	R.UDAYAGIRI /54 /2025 () //
404	D-ABLAPL/16768/2025 ABLAPL/7164/2025	NEHUR MAHAMMAD @ NEHURU MAHAMMAD VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /294 /2024 () //
405	D-ABLAPL/17857/2025 ABLAPL/7165/2025	MUCHIA NAIK @ LIPU NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /600 /2020 () //
406	D-ABLAPL/17063/2025 ABLAPL/7166/2025	AKASH GOUDA @ KALIA VS STATE OF ODISHA	ASHOK DAS VS	BAIDYANATHPUR /450 /2024 () //
407	D-ABLAPL/16812/2025 ABLAPL/7167/2025	SANATAN MAHARNA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000114/2025
408	D-ABLAPL/17079/2025 ABLAPL/7168/2025	BABU @ SUBRAT BARIK VS	ASIM KUMAR OTTA VS	KAPTIPADA /134 /2025 ()

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409	D-ABLAPL/17195/2025 ABLAPL/7169/2025	STATE OF ODISHA SHIBA MAJHI VS STATE OF ODISHA	SEVATI SOREN VS	// KOKSARA /252 /2024 () //
410	D-ABLAPL/16813/2025 ABLAPL/7170/2025	KAMALAKANTA MAJHI @ BACHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /35 /2014 () //
411	D-ABLAPL/17208/2025 ABLAPL/7171/2025	SABA CHANDRA NAYAK @ SABHA CHANDRA NAYAK VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	KORAPUT SADAR /87 /2025 () //
412	D-ABLAPL/16876/2025 ABLAPL/7172/2025	MONALISHA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /398 /2024 () //
413	D-ABLAPL/17863/2025 ABLAPL/7173/2025	TRINATH DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR SADAR /241 /2025 () //
414	D-ABLAPL/17875/2025 ABLAPL/7174/2025	ASISH KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /65 /2025 () //
415	D-ABLAPL/17256/2025 ABLAPL/7175/2025	MANORAMA MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	JAJPUR TOWN /264 /2025 () //
416	D-ABLAPL/17400/2025 ABLAPL/7176/2025	BABAJI SAHOO VS STATE OF ODISHA	ASHOK KUMAR SASMAL VS	JAGATPUR /386 /2025 () //
417	D-ABLAPL/17493/2025 ABLAPL/7177/2025	PRITHIRAJ @ PRITHIVIRAJ SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BAREIPALI /77 /2025 () //
418	D-ABLAPL/17552/2025 ABLAPL/7178/2025	USHARANI PARIDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	KANAS /126 /2025 () //
419	D-ABLAPL/17681/2025 ABLAPL/7179/2025	SHYAM SUNDAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BANSADA /210 /2024 () //

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420	D-ABLAPL/17692/2025 ABLAPL/7180/2025	NISHIKANTA JENA VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //
421	D-ABLAPL/16948/2025 ABLAPL/7181/2025	SK. RIJUAN MAHAMMAD VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /181 /2025 () //
422	D-ABLAPL/17887/2025 ABLAPL/7182/2025	MUKTESWAR RANA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	KANTAMAL /118 /2025 () //
423	D-ABLAPL/16968/2025 ABLAPL/7183/2025	KALIA BHOI VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /249 /2025 () //
424	D-ABLAPL/17979/2025 ABLAPL/7184/2025	BHOLASANKAR NAIK VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	CHOUDWAR /349 /2025 () //
425	D-ABLAPL/16989/2025 ABLAPL/7185/2025	ANIL TAREI @ ANIL TARAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /106 /2025 () //
426	D-ABLAPL/17900/2025 ABLAPL/7186/2025	PRABHUDATTA JENA @ LINKAN VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	BOLAGARH P.S. /108 /2025 () //
427	D-ABLAPL/18001/2025 ABLAPL/7187/2025	ANANDA CHANDRA NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAGARH /238 /2025 () //
428	D-ABLAPL/16802/2025 ABLAPL/7188/2025	ASHOK KUMAR PARIDA VS STATE OF ODISHA	PRATIK DASH VS	JALESWAR /264 /2025 () //
429	D-ABLAPL/17904/2025 ABLAPL/7189/2025	BUDHADEB JENA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	TIRTOL /105 /2025 () //
430	D-ABLAPL/17971/2025 ABLAPL/7190/2025	AJU @ AJAY KUMAR BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	NILGIRI /187 /2025 () //
431	D-ABLAPL/16709/2025	CHINTU @ MANOJ KUMAR SAHOO	BIPIN KUMAR CHOUDHURY	KUJANGA /87 /2025

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	ABLAPL/7191/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/17972/2025 ABLAPL/7192/2025	GURU PRASAD BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /133 /2025 () //
433	D-ABLAPL/17224/2025 ABLAPL/7193/2025	BIPRA BEHERA VS STATE OF ODISHA	SABYASACHI SUTAR VS	Maitri Vihar PS /46 /2025 () //
434	D-ABLAPL/17230/2025 ABLAPL/7194/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GANIA /23 /2025 () //
435	D-ABLAPL/17235/2025 ABLAPL/7195/2025	PRATAP PANDA VS STATE OF ODISHA	SUDEEP SARANGI VS	/ /0 () //
436	D-ABLAPL/17974/2025 ABLAPL/7196/2025	MUNIR @ MIRZA MUNIR BEG VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /436 /2025 () //
437	D-ABLAPL/17511/2025 ABLAPL/7197/2025	BIDYADHARA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /383 /2025 () //
438	D-ABLAPL/17531/2025 ABLAPL/7198/2025	PABIN PALEI @ PRABIN PALEI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	NAYAKOT /59 /2025 () //
439	D-ABLAPL/17980/2025 ABLAPL/7199/2025	SANJAYA KUMAR BARIK VS STATE OF ODISHA	ADITYA MISHRA VS	ANGUL TOWN /448 /2025 () //
440	D-ABLAPL/17261/2025 ABLAPL/7200/2025	RANJEET JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PAHALA /176 /2025 () //
441	D-ABLAPL/17989/2025 ABLAPL/7201/2025	ABHIRAM BIBAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	CHANDRAPUR /43 /2020 () //
442	D-ABLAPL/17515/2025 ABLAPL/7202/2025	PRIYARANJAN BHUYAN VS	RUCHI RAJGARHIA VS	/ /0 ()

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443	D-ABLAPL/17784/2025 ABLAPL/7203/2025	STATE OF ODISHA KARTIK BEHERA @ KARIK @ ANNA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /41 /2025 ()
444	D-ABLAPL/17001/2025 ABLAPL/7204/2025	STATE OF ODISHA SAMARENDRA SAHU VS	TARA PRASAD MOHAPATRA VS	// MUDANPUR RAMPUR /67 /2025 ()
445	D-ABLAPL/17823/2025 ABLAPL/7205/2025	STATE OF ODISHA SANTOSH SAHOO VS	AMIYA KUMAR BEURA VS	// MAHILA P.S. BUXIBAZAR /87 /2025 ()
446	D-ABLAPL/17015/2025 ABLAPL/7206/2025	STATE OF ODISHA MITU BEHERA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /413 /2025 ()
447	D-ABLAPL/17918/2025 ABLAPL/7207/2025	STATE OF ODISHA BIJAY KUMAR PATRA VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /152 /2025 ()
448	D-ABLAPL/18108/2025 ABLAPL/7208/2025	STATE OF ODISHA MANOJ SUTAR VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /197 /2025 ()
449	D-ABLAPL/18158/2025 ABLAPL/7209/2025	STATE OF ODISHA SAJO @ SAIJAT KHAN VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /67 /2023 ()
450	D-ABLAPL/14817/2025 ABLAPL/7210/2025	STATE OF ODISHA MAGUNI SAHOO VS	AKSHAYA KUMAR NAYAK VS	// GOP /245 /2022 ()
451	D-ABLAPL/15345/2025 ABLAPL/7211/2025	STATE OF ODISHA JAGDISH CHANDRA JENA VS	ATMAJIT MANMITH DAS VS	// RASGOBINDPUR /171 /2025 ()
452	D-ABLAPL/17017/2025 ABLAPL/7212/2025	STATE OF ODISHA ABHIMANYU BEHERA VS	SOUBHAGYA KUMAR DASH VS	// PURUSHOTTAMPUR /412 /2025 ()
453	D-ABLAPL/17049/2025 ABLAPL/7213/2025	STATE OF ODISHA SATYAJIT SAHU VS	BHABANI SANKAR MISHRA VS	// JHARPOKHARIA /101 /2025 ()
		STATE OF ODISHA		//

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454	D-ABLAPL/18033/2025 ABLAPL/7214/2025	ABINASH SAMANTARA VS STATE OF ODISHA	BRUNDABAN ROUT VS	SATYABADI /120 /2025 () //
455	D-ABLAPL/17848/2025 ABLAPL/7215/2025	TRINATH SAHU VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	KHARIAR /154 /2025 () //
456	D-ABLAPL/17530/2025 ABLAPL/7216/2025	KAMALA PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /294 /2025 () //
457	D-ABLAPL/17577/2025 ABLAPL/7217/2025	BICHITRA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KRUSHNA PRASAD /119 /2025 () //
458	D-ABLAPL/17663/2025 ABLAPL/7218/2025	PAMITA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	/ /0 () //
459	D-ABLAPL/17052/2025 ABLAPL/7219/2025	SATYAJIT SAHU VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BADAMPAHAD /54 /2025 () //
460	D-ABLAPL/17727/2025 ABLAPL/7220/2025	GOURI SANKAR BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	TIHIDI /153 /2021 () //
461	D-ABLAPL/17896/2025 ABLAPL/7221/2025	AMINA @ ABHINA SAHOO VS STATE OF ODISHA	RAJKISHORE SWAIN VS	PIPLI /210 /2025 () //
462	D-ABLAPL/17777/2025 ABLAPL/7222/2025	DEEPAK KUMAR TAREI @ DIPAK TAREI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KRUSHNA PRASAD /107 /2025 () //
463	D-ABLAPL/17739/2025 ABLAPL/7223/2025	GAJI @ ADITYA MOHANTY VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BARAMBA /140 /2025 () //
464	D-ABLAPL/17951/2025 ABLAPL/7224/2025	RAJENDRA KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	THAKURGARH /136 /2025 () //
465	D-ABLAPL/18009/2025	SUMANTA SUNA	ROHIT KUMAR SUNA	BURLA /232 /2025

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	ABLAPL/7225/2025	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/18129/2025 ABLAPL/7226/2025	SUBHRANSHU ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TIGIRIA /154 /2024 () //
467	D-ABLAPL/17769/2025 ABLAPL/7227/2025	DILLIP KUMAR BARIK VS STATE OF ODISHA	ADITYA MISHRA VS	ANGUL TOWN /448 /2025 () //
468	D-ABLAPL/18130/2025 ABLAPL/7228/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	JEYPORE MAHILA /54 /2024 () //
469	D-ABLAPL/17999/2025 ABLAPL/7229/2025	JUHI RANA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KARANJIA /206 /2025 () //
470	D-ABLAPL/18132/2025 ABLAPL/7230/2025	AJIT KUMAR MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	JAJPUR TOWN /264 /2025 () //
471	D-ABLAPL/18140/2025 ABLAPL/7231/2025	TOPHAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /199 /2025 () //
472	D-ABLAPL/18026/2025 ABLAPL/7232/2025	ARABINDA PANDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BIRIDI PS /151 /2025 () //
473	D-ABLAPL/17969/2025 ABLAPL/7233/2025	AKSHAYA DASH @ PINTU DASH VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /205 /2025 () //
474	D-ABLAPL/18152/2025 ABLAPL/7234/2025	ABHILASH NAYAK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	KENDRAPARA SADAR /216 /2025 () //
475	D-ABLAPL/18154/2025 ABLAPL/7235/2025	BISUNI ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /338 /2025 () //
476	D-ABLAPL/17990/2025 ABLAPL/7236/2025	ABHIRAM BIBAR VS	DR. SIMANCHALLA RANJIT VS	CHANDRAPUR /44 /2020 ()

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477	D-ABLAPL/18072/2025 ABLAPL/7237/2025	STATE OF ODISHA BAYA MALIK @ RANJAN MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// RAJNAGAR /170 /2025 () //
478	D-ABLAPL/17991/2025 ABLAPL/7238/2025	STATE OF ODISHA ABHIRAM BIBAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// CHANDRAPUR /45 /2020 () //
479	D-ABLAPL/18122/2025 ABLAPL/7239/2025	STATE OF ODISHA HIRAMANI HIAL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// LAXMIPUR /76 /2025 () //
480	D-ABLAPL/17994/2025 ABLAPL/7240/2025	STATE OF ODISHA ABHIRAM BIBAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// CHANDRAPUR /46 /2020 () //
481	D-ABLAPL/18007/2025 ABLAPL/7241/2025	STATE OF ODISHA DR.UDAYA BHANU DHAL @ UDAYBHANU DHAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// LALBAG /245 /2025 () //